

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-69/2004/2832/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Rousan Ara Rahman,
Principal Judge, Family Court No.-II,
Kamrup(M), Guwahati.

Dated Guwahati, the 29th April, 2022.

Sub:- **Restricted holiday.**

Ref:- Your letter No. FCK. 5/12/PJ/155/2022 Dtd. 29.04.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **restricted holiday on 29.04.2022**, has been accepted. The Counsellor, Family Court-II, Kamrup(M), Guwahati will remain in-charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-69/2004/2833/A, dated 29.04.2022
Copy to:

1. The Project Manager, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

